

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO.4189
TO BE ANSWERED ON THE 21ST MARCH, 2018

MANAGEMENT OF DEFENCE LANDS

4189. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:
PROF. SAUGATA ROY:

Will the Minister of DEFENCE जिक्र कए ह
be pleased to state:

- (a) the details of defence land under encroachment in the country, location and State-wise including in Bundelkhand region of Uttar Pradesh;
- (b) the reasons for such encroachment along with irregularities and illegalities in the management of defence lands noticed;
- (c) whether the encroachments are allegedly with the help of concerned State Governments;
- (d) if so, the details thereof; and
- (e) the steps taken / being taken by the Government to do away with irregularities and illegalities and retrieve the encroached Defence land of the country including in Bundelkhand region?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा रण्य मंत्री

(डा. सुभाष भामरे)

(a) A total of 9980.1185 acres of defence land is under encroachment in the country. The details of defence land under encroachment in the country, state-wise is enclosed as Annexure – 'A'. Out of this, 90.472 acres of defence land is under encroachment in Bundelkhand region of Uttar Pradesh.

(b) The main reasons for encroachments, unauthorized occupation and problems in the management of defence land are given below:-

(i) Defence land is spread all over the country and have not been completely fenced.

(ii) Lack of survey and demarcation of defence land in the past.

(iii) Non completion of mutation of land in records of State Government in favour of Ministry of Defence in some cases.

(iv) Increased pressure on land due to urbanization and slums.

(v) Land under expired agricultural leases continues to remain under the occupation of ex-lessees in some cases.

(vi) In some cases, defence lands have been occupied by the State Government authorities for various public infrastructure and utility projects and vacation of such lands has not been possible as such and efforts are being made to regularize their occupation.

(c) & (d): As such State Governments have not abetted in encroaching defence lands but for occupying of some defence land for their own offices and public utilities.

(e) Detection, prevention and removal of encroachment is a continuous exercise. Action for removal of encroachments on defence land are taken under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971 as well as under the Cantonment Act, 2006. Case are also taken up with State or Municipal authorities for resolution of the problem. The Government has undertaken the following steps to check encroachments:-

(i) Strengthening of defence land management by way of digitisation of land records, Survey, demarcation and verification of defence lands and land Audit.

(ii) Issue of detailed instructions by the Government emphasizing the need for ensuring vigilance, detection and prevention of new encroachments.

(iii) The process of defence land audit has been institutionalized from 2011-12 as a continuing process.

(iv) Court cases are being pursued to evict encroachers.

(v) Close liaison is being maintained with revenue and civil police authorities to detect attempt to encroach upon the defence land by encroachers

(vi) Defence lands located in isolated locations are being fenced and regular patrolling is being carried out to safeguard the lands from encroachers and unauthorized construction.

**ANNEXURE-A REFERRED IN THE REPLY GIVEN IN PART (a) OF LOK
SABHA UNSTARRED QUESTION NO. 4189 FOR ANSWER ON 21.3.2018**

State / UT-wise details of Encroachments on Defence Land (as on 30.06.2017)

State	Area (in acres)
Andhra Pradesh	21.97
Andaman & Nicobar	25.62
Assam	464.756
Arunachal Pradesh	87.814
Bihar	478.974
Chandigarh	0
Chhattisgarh	165.768
Dadra & Nagar Haveli	0
Daman & Diu	0
Delhi	111.301
Goa	4.3
Gujarat	164.4572
Haryana	737.446
Himachal Pradesh	60.1571
Jammu & Kashmir	363.6848
Jharkhand	304.932
Karnataka	139.4023
Kerala	2.6839
Lakshadweep	0
Maharashtra	914.713913
Madhya Pradesh	1647.4117
Manipur	6.123
Meghalaya	10.6588
Mizoram	0
Nagaland	357.53
Odisha	0.27
Puducherry	0
Punjab	240.8314
Rajasthan	484.2085
Sikkim	0.299
Telangana	150.0518
Tamilnadu	147.1667
Tripura	1
Uttar Pradesh	2276.8759
Uttarakhand	55.1443
West Bengal	554.5672
Total:	9980.118513
